

textile mill is closed. I have given a notice in this regard....(Interruptions)

[English]

MR. DEPUTY-SPEAKER: Please let him speak.

SHRI E. AHAMED: Sir, this issue is about two Indian nationals who are undergoing imprisonment in Iraqi jail. These two Indian nationals, namely, Shri Mumoidueen Ahmed Kallayi and Shri Aziz Pathenpurajid, who are from Kerala, had been doing fishing work in Kuwait. They had been working under somebody. On 29th April, 1996 while fishing they happened to cross the sea waters of Iraq and they were arrested. Naturally, the Iraq has the reason to do so because they have illegally traversed upon their (Iraqi) land. They were taken to the Court and the Court has convicted them six year's imprisonment. And so, they are undergoing imprisonment.

As a matter of fact, they did it without any intention. they had no intention to violate any of the law prevailing there. I have already informed the matter to the hon. Prime Minister and the External Affairs Minister also.

Sir, this is a very serious matter. They are the bread winners of two families and are now undergoing imprisonment in Abu Ghareib Jail, near Baghdad. That is as per the letter which I have received from the External Affairs Ministry. Now at present, they are undergoing imprisonment in Iraqi Jail.

Sir, this is very sorry that whenever our Indians are in trouble, we are not taking any interest in this regard of compassionate consideration.

As these two Indian nationals have not committed any crime intentionally, I would request the Government to take up the matter with the Iraqi authorities to get them released.

[Translation]

SHRI CHANDRA SHEKHAR (BALIA): Mr. Deputy-Speaker, I am not requesting you on any specific issue. Whatever questions have been raised since 12 o'clock today whether these relate to security of the country, or corruption or division of various states, I shall say if my words have any effect, that there has been blood-shed many times in the country to capture Delhi. How long this blood-shed will continue? How long shall we continue raising slogans for winning votes by state governments? How long such incidents will continue to recur, I do not want to debate on it, whether Uttarakhand will be formed or not. Smaller states should be formed, I also want that, but is our country to-day in such a position that we can divide states. Are we today in a position to create small states? How much fury was created and blood was shed for formation of states on linguistic basis, even Pandit Jawahar Lal Nehru and Sardar Patel were at the

helm of affairs in the Central Government. I do not know what is the state of affairs in the country today. The cabinet might have given a serious thought to it before taking a decision about it. Declaration in regard to formation of Uttarakhand just prior to elections, but when it will be made applicable, prior I am not aware of it. Then Jharkhand will be formed. Thereafter will be the turn of Gorkhaland and Bodoland. Such demands are forthcoming from 15-16 corners. Mr. Deputy-Speaker, this country will burn in such demands. I have to request you to call all these leaders and advise them to have some limits and propriety in mind, and that they should not play with the future of the country, just for the sake of winning some votes for the coming elections. I do not say this to any one individual or party, but I am in full agreement with what our naval chief has remarked. But could he not say so in his report to the Defence Ministry? Will such things be brought in public debate? The way in which incidents of genocide are having committed, and now one of our friends was saying, whether it is correct or not, I do not know, but will such things be discussed daily here, is the Parliament meant for it? Is the entire weakness of the country to be discussed here? Has this country no strength or capacity? Can we people not utter even two words to protect our country from division, disintegration or destruction?

Mr. Deputy-Speaker, I shall request you to call a meeting of all the leaders and ensure observance of some limitations and propriety, so that we may be in a position to tell to the world that our country possesses strength, capability and we have capacity to work unitedly.

[English]

MR. DEPUTY-SPEAKER : The House Stands Adjourned Till 2.15 P.M.

13.16 hrs.

*The Lok Sabha then Adjourned for
Lunch till Fifteen Minutes Past
Fourteen of the Clock.*

14.22 hrs.

*The Lok Sabha Re-assembled after
Lunch at Twenty-two Minutes
Past Fourteen of the Clock.*

(MR. DEPUTY-SPEAKER *in the Chair*)

[English]

SHRI SARAT PATTANAYAK (BOLANGIR): Sir, I would like to make one request. Tomorrow, during Zero Hour you please allow the Members of Orissa to raise the issues regarding Orissa.

MR. DEPUTY-SPEAKER: We will decide it tomorrow.